S. No.	Law Journals
1	Accident & Compensation Cases
2	Accident Claims Journal
3	AIR Civil Cases
4	AIR Supreme Court Weekly
5	All England Law Reports
6	All India Arbitration Law Reporter
7	All India Hindu Law Reporter
8	All India Reporter (Monthly)
9	All India Service Law Journal
10	Allahabad Law Journal
11	Allahabad Law Reports
12	Andhra Law Times
13	Banking Cases
14	Commercial Taxes News
15	Company Cases
16	Company law Journal
17	Consumer Protection Judgments
18	Crimes
19	Criminal Law Journal
20	Criminal Law Reporter (S.C. & Raj.)
21	Current Central Legislation
22	Current Civil Cases
23	Current Labour Reports
24	Current Tax Reporter
25	Cuttack Law Times
26	Delhi Law Times
27	Dishonour of Cheque Reporter
28	Divorce & Matrimonial Cases
29	Diwani Nirnay Journal

S. No.	Law Journals
30	Excise Law Times
31	Goods & Service Tax Up-date
32	Goods and Service Tax Reports
33	Gujarat Law Reporter
34	Income Tax Reports
35	Indian Bar Review (Life Membership)
36	Indian Civil Cases
37	Indian Factories and Labour Reports (Labour and Service)
38	Indian Law Reports (Delhi Series)
39	Indian Law Reports (M.P.) Series
40	Indian Law Reports (Pun. & Har. Series)
41	Indian Socio-Legal Journal
42	Judgements Today
43	Judicial Civil Law Judgments
44	Karnataka Law Journal
45	Kerala Law Times
46	Labour and Industrial Cases
47	Labour Law Journal
48	Labour Law Reporter
49	Law Teller
50	Lekhavigya
51	Madhya Pradesh Law Journal
52	Madras Law Journal
53	National Commission Judgments
54	Patna Law Journal Reports
55	Prevention of Food Adulteration Cases
56	Punjab Law Reporter
57	Rajasthan Accident Reporter
58	Rajasthan Criminal Cases
59	Rajasthan Law Weekly

S. No.	Law Journals	
60	Recent Arbitration Judgments	
61	Rent Control Reporter	
62	Services Law Reporter	
63	Supreme Court Almanac (Scale)	
64	Supreme Court Cases (Criminal)	
65	Supreme Court Cases (Weekly)	
66	Supreme Court Journal	
67	Supreme To-day	
68	Tax Referencer	
69	Transport and Accidents Cases	
70	Western Law Cases (SC & RHC)	
Bound Law Journals		
71	Annual Survey of Indian Law	
72	Drugs Cases (Narcotics)	
73	Indian Judgment Reporter	
74	Negotiable Instruments Judgments	
75	Supreme Court Cases (Labour and Services)	